

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA. No. 2698 Of 1997

New Delhi, this 13th day of August, 1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Gudewar Chandrkant Jairam
Project Director, DRDA
Sarda Building, New Moundha
Maharashtra.

... Applicant

By Advocate : None.

versus

1. Union of India, through
The Secretary
Union Public Service Commission
Dholpur House, Shahjahan Road
NEW DELHI.

2. The Secretary
Department of Personnel and Training
M/o Personnel and Public Grievances
North Block
NEW DELHI.

3. The Secretary
Rural Development and Water
Conservation Department
Government of Maharashtra
Mantralaya, MUMBAI-400 032. ... Respondents

By Advocate: Shri R. V. Sinha.

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

None for the applicant even on the second call. We note that none had appeared for the applicant on the last date, i.e. 28.7.98. Previous to that on 6.7.98 Shri H.K. Gangwani, learned counsel for the applicant had sought a last opportunity to file rejoinder and that has also not been done. Earlier to that also, we find that opportunity had already been given to file rejoinder. This is a case dealing with the Civil Services Examination, 1996.

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2. In the above circumstances, it appears that neither the applicant nor his counsel is serious about pursuing this case and it is accordingly dismissed for default and non-prosecution.

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K. Muthukumar
(K. Muthukumar)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

(2)